

**GOVERNMENT OF INDIA  
PANCHAYATI RAJ  
LOK SABHA**

STARRED QUESTION NO:187

ANSWERED ON:12.08.2011

IMPLEMENTATION OF BRGF

Shankar Alias Kushal Tiwari Shri Bhisma;Yadav Shri Dharmendra

**Will the Minister of PANCHAYATI RAJ be pleased to state:**

(a): the details and objectives of the Backward Regions Grant Fund Programme (BRGF) alongwith the list of districts covered under the programme, State-wise;

(b): the criteria adopted for allocation of funds under the programme and the funds allocated and released to the State Governments alongwith expenditure reported by the States under the said programme during each of the last three years and the current year, State-wise;

(c): whether the Government has taken note of the complaints/ irregularities/ mismanagement of funds by some States including Andhra Pradesh, Uttar Pradesh and West Bengal under the programme;

(d): if so, the details thereof, State- wise and the action taken thereon alongwith the mechanism adopted by the Government for proper utilisation of funds under the programme;

(e) whether the Government proposes to review/revamp the programme and remove the shortcomings; and

(f) if so, the details thereof?

**Answer**

MINISTER OF PANCHAYATI RAJ (SHRI V. KISHORE CHANDRA DEO)

(a) to (f): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN PART (a) TO (f) OF LOK SABHA STARRED QUESTION NO. 187 TO BE ANSWERED ON 12-08-2011 REGARDING IMPLEMENTATION OF BRGF.

(a): The BRGF Programme is designed to redress regional imbalances in development by providing funds for supplementing and converging existing developmental inflows in the identified districts. The Government has identified 250 districts in 27 States as backward and is implementing the district component of the Backward Regions Grant Fund (BRGF) Programme in these districts since 2006-07. List of the districts covered under BRGF is at Annex-1.

(b): The annual budget allocation for BRGF is divided into two components, namely Capacity Building (CB) Grant and Development Grant (DG). The CB grant is provided to the States @Rs. 1 crore per district. The DG component is provided to the States for onward transfer to the districts as per the following formula:-

# A base amount of Rs. 10 crore is earmarked for each of the 250 districts.

# The balance budget allocation, after providing for Rs. 250 crore towards the Capacity Building component and Rs. 10 crore for each district towards the base amount of DG component, is distributed among the 250 districts in the ratio of area and population (2001 Census), giving equal weight to the two parameters.

The Statement containing State-wise BRGF Grant allocated and released and utilization reported during the last three years and the current year is at Annex-2.

(c) & (d): This Ministry has received references regarding irregularities/ mismanagement in respect of some States. Such complaints have been referred to the State Governments concerned for necessary action. Details of such references received and action taken thereon is placed at Annex

The Central Government monitors utilization of grants through progress reports, utilization certificates, audit reports, periodic communications and visits of senior officials to States. The Ministry has also prepared PlanPlus software for facilitating online plan preparation and reporting the execution status.

(e): Yes, Sir.

(f): Government have constituted a Working Group on Area Development Programmes, including BRGF, in the context of the Twelfth Five Year Plan (2012-2017). The Working Group is expected to review these programmes and suggest a blue print for restructuring of BRGF aimed at improving its performance.